

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 4719/2008

S.E.B.I.

Appellant(s)

VERSUS

MAGNUM EQUITY SERVICES LTD. & ORS.
(With appln.(s) for stay and Office Report)

Respondent(s)

WITH

C.A. No. 5235/2008
(With appln.(s) for stay and Office Report)

Date : 06/10/2015 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAMAJIT SEN
HON'BLE MR. JUSTICE SHIVA KIRTI SINGHFor Appellant(s) Mr. C.U. Singh, Sr. Adv.
Mr. Dhawal Mehrotra, Adv.
Mr. Bhargava V. Desai, Adv.
Ms. Saumya Mehrotra, Adv.
Mr. Rishi Gautam, Adv.For Respondent(s) Mr. Mahesh Chibber, Adv.
Ms. Kaveeta Wadia, Adv.
Mr. Shashank Tripathi, Adv.

Mr. Pawan Kumar Bahl, Adv.
Mr. Vijay Kumar Ahluwalia, Adv.
Mr. Veeresh Kumar Sharma, Adv.UPON hearing the counsel the Court made the following
O R D E RHeard learned counsel for the parties.
Hearing concluded.
Judgment reserved.(NEELAM GULATI)
COURT MASTER(SUMAN JAIN)
COURT MASTER